

HEARING Sl.No.3
OA No.782/10

16

ORDER dated 15th July, 2013

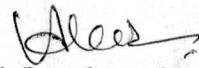
CORAM

HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)
HON'BLE MR. R. C. MISRA, MEMBER (ADMN.)

.....

On several occasions when none has appeared for the
Applicant, registry was directed to intimate the applicant that in
case on the next date none is present for the applicant the matter
would be decided as per the provisions of AT Act and Rules
made thereunder. Accordingly the matter was posted today.
Today also none is present for the Applicant. This being a
matter of 2010 in which pleadings have been completed long
since, we do not feel necessity to grant any further adjournment.
In view of the above, in presence of Mr.U.B.Mohapatra,
Learned CGSC appearing for the Respondents, this OA stands
dismissed for default. Registry is directed to send copy of this
order to the applicant in the address given in the OA.


Member (Admn.)


Member (Judl.)